

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 18.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984/2020 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Sciences Private Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3 others
NAME OF THE RESPONDENT(S)	ayusiddhi Life Sciences Private Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

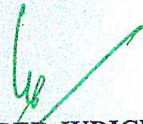
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA No.984/2020**

1. Matter taken up for hearing through video conference.
2. Ms. Sandhya Rani, counsel for the Petitioner and Mr. Y. Suryanarayana, counsel for the Respondent appeared through video conference
3. Counsel for the Petitioner is directed to issue notice to R4 for his appearance and for making submissions and file proof of service in the Registry.
4. Put up the matter on 21.01.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL